## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP (CAA) No. 66/NCLT/AHM/2017 With CA(CAA) No. 53/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

Name of the Company:

Adani Ports and Special Economic Zone Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Sandeep Singhi

Advocate Petitonen

2. Pranjal Buel

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. None present for RD and OL.

Proof of publication filed.

Proof of Notice on statutory authorities filed.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

MEMBER JUDICIAL

Dated this the 8th day of August, 2017.